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ৰাজপত্ৰ

স্বাধীন জাতি

The Assam Gazette

অসাধাৰণ

EXTRAORDINARY

প্ৰত্যক্ষ কৰ্তৃক আৰু প্ৰকাশিত

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GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT : LEGISLATIVE BRANCH

NOTIFICATION

The 30th March 1985

No.LGL.41/85/14.—The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

ASSAM ACT No. IV OF 1985

(Received the assent of the Governor on 29th March, 1985)

THE ASSAM APPROPRIATION (No. II) ACT, 1985

An
Act

to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Assam for the services of the financial year 1985-86.

Be it enacted by the Assam Legislative Assembly in the Thirty-sixth Year of the Republic of India as follows:—

Short title. 1. This Act may be called the Assam Appropriation (No. II) Act, 1985.

Withdrawal of Rs.1879,71,16,000 from and out of the Consolidated Fund of the State of Assam for the financial year 1985-86. 2. From and out of the Consolidated Fund of the State of Assam there may be paid and applied sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum of one thousand eight hundred seventy-nine crores, seventy-one lakhs and sixteen thousand rupees towards defraying the several charges which will come in course of payment during the financial year, 1985-86 in respect of the services specified in column (2) of the Schedule.

Appropriation. 3. The sums authorised to be withdrawn from and out of the Consolidated Fund of the State of Assam by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the Thirty-first day of March, 1986.

THE SCHEDULE

(See Section 2 and 3)

(1) Grant No./ Appropriation	(2) Services and purposes	(3) Sums not exceeding		
		Voted by Assembly Rs.	Charged on the Consolidated Fund Rs.	Total Rs.
1 State Legislature	Revenue	85,93,000	2,67,000	88,60,000
Head of State	Revenue	—	24,12,000	24,12,000
2 Council of Ministers	Revenue	75,15,000	—	75,15,000
3 Administration of Justice	Revenue	3,90,35,000	1,16,26,000	5,06,61,000
4 Elections	Revenue	9,09,33,000	—	9,09,33,000
5 Taxes on Income and Expenditure	Revenue	16,91,000	—	16,91,000

SCHEDULE—contd.

(1) Grant No./ Appropriation	(2) Services and purposes	(3) Sums not exceeding		
		Voted by Assembly	Charged on the Consol- idated Fund	Total
		Rs.	Rs.	Rs.
6	Land Revenue and Land Ceiling	Revenue 14,88,01,000	56,000	14,88,57,000
7	Stamps	Revenue 10,51,000	---	10,51,000
8	Registration	Revenue 62,21,000	---	62,21,000
9	State Excise	Revenue 1,34,88,000	..	1,34,88,000
10	Sales Tax and Other Taxes	Revenue 2,33,99,000	---	2,33,99,000
11	Transport Services	Revenue 5,74,01,000	..	5,74,01,000
		Capital 3,33,07,000	---	3,33,07,000
12	Electrical Inspectorate	Revenue 10,90,000	---	10,90,000
13	Small Savings	Revenue 4,30,000	---	4,30,000
14	Financial Inspection	Revenue 4,92,000	---	4,92,000
	Servicing of Debt	Revenue ..	114,97,00,000	114,97,00,000
	Public Service Commission	Revenue ...	34,24,000	34,24,000
15	Civil Secretariat and Attached Offices	Revenue 6,36,76,000	---	6,36,76,000
16	District Administration	Revenue 6,20,90,000	---	6,20,90,000
17	Treasury and Accounts Administration	Revenue 2,18,64,000	---	2,18,64,000
18	Police	Revenue 89,01,97,000	50,000	89,02,47,000
		Capital 1,00,000	---	1,00,000
19	Jails	Revenue 2,46,83,000	---	2,46,83,000
20	Stationery and Printing	Revenue 2,12,73,000	---	2,12,73,000
21	Administrative and Functional Buildings.	Revenue 9,19,08,000	4,00,000	9,23,08,000
		Capital 27,21,61,000	..	27,21,61,000
22	Fire Services	Revenue 2,51,79,000	15,000	2,51,94,000
23	Vigilance and Special Commissions	Revenue 1,06,20,000	---	1,06,20,000
24	Civil Defence and Home Guards	Revenue 4,86,45,000	---	4,86,45,000

SCHEDULE—contd.

(1) Grant No./ Appropriation	(2) Services and purposes	(3) Sums not exceeding		
		Voted by Assembly Rs.	Charged on the Consol- idated Fund Rs.	Total Rs.
25	Guest Houses, Government Hostels, etc.	Revenue 65,11,000	...	65,11,000
26	Administrative Training	Revenue 28,95,000	—	28,95,000
27	Vital Statistics, etc.	Revenue 4,19,000	...	4,19,000
28	Pensions and other Retirement Benefits	Revenue 5,53,75,000	2,28,000	5,56,03,000
29	Aid Materials	Revenue 3,05,82,000	—	3,05,82,000
30	State Lotteries and Others	Revenue 15,35,20,000	—	15,35,20,000
31	Education	Revenue 210,09,26,000	—	210,09,26,000
		Capital 2,00,000	—	2,00,000
32	Art and Culture	Revenue 1,79,70,000	...	1,79,70,000
33	State Archives	Revenue 2,75,000	—	2,75,000
34	Medical and Public Health.	Revenue 104,06,23,000	...	104,06,23,000
		Capital 4,23,31,000	...	4,23,31,000
35	Sanitation and Sewerage	Revenue 51,67,000	—	51,67,000
		Capital 70,00,000	...	70,00,000
36	Housing Schemes	Revenue 5,69,23,000	—	5,69,23,000
		Capital 1,89,07,000	—	1,89,07,000
37	Residential Buildings	Revenue 2,31,01,000	—	2,31,01,000
		Capital 10,61,91,000	...	10,61,91,000
38	Urban Development	Revenue 1,84,64,000	—	1,84,64,000
		Capital 1,05,00,000	...	1,05,00,000
39	Information and Publicity	Revenue 1,00,58,000	...	1,00,58,000
40	Labour and Employment	Revenue 5,77,62,000	—	5,77,62,000
41	Civil Supplies	Revenue 2,24,55,000	35,000	2,24,90,000
42	Relief and Rehabilitation	Revenue 50,000	...	50,000

SCHEDULE—contd.

(1) Grant No./ Appropriation	(2) Services and purposes	(3) Sums not exceeding			
		Voted by Assembly	Charged on the Consoli- dated Fund	Total	
		Rs.	Rs.	Rs.	
43	Welfare of Scheduled Castes/ Scheduled Tribes and Other Backward Classes.	Revenue	11,24,65,000	--	11,24,65,000
		Capital	78,44,000	---	78,44,000
44	Social Welfare	Revenue	10,48,61,000	--	10,48,61,000
45	Prohibition	Revenue	76,37,000	---	76,37,000
46	Freedom Fighters, Rajya Sainik Board, Relief Pro- gramme, etc.	Revenue	80,00,000	..	80,00,000
		Capital	45,00,000	---	45,00,000
47	Natural Calamities	Revenue	14,50,00,000	--	14,50,00,000
48	Social and Community Services.	Revenue	8,11,000	..	8,11,000
49	Co-operation	Revenue	9,03,48,000	---	9,03,48,000
		Capital	17,07,78,000	---	17,07,78,000
50	North Eastern Council Schemes	Revenue	2,41,99,000	---	2,41,99,000
		Capital	5,82,95,000	---	5,82,95,000
51	Statistics	Revenue	1,83,61,000	..	1,83,61,000
52	Weights and Measures.	Revenue	69,28,900	---	69,28,000
53	Trade Adviser	Revenue	8,86,000	---	8,86,000
54	Agriculture	Revenue	33,12,63,000	--	33,12,63,000
		Capital	5,50,00,000	---	5,50,00,000
55	Irrigation	Revenue	8,87,90,000	---	8,87,90,000
		Capital	50,90,40,000	---	50,90,40,000
56	Char Area Development	Revenue	25,99,000	---	25,99,000
57	Soil and Water Conservation.	Revenue	4,38,88,000	---	4,38,88,000
		Capital	20,00,000	..	20,00,000
58	Animal Husbandry and Veterinary	Revenue	16,24,02,000	---	16,24,02,000
59	Dairy Development	Revenue	5,29,59,000	..	5,29,59,000
60	Fisheries	Revenue	4,28,67,000	--	4,28,67,000
		Capital	5,00,000	---	5,00,000

SCHEDULE—contd.

(1) Grant No./ Appro- priation	(2) Services and purposes	(3) Sums not exceeding			
		Voted by Assembly	Charged on the Consolidated Fund	Total	
		Rs.	Rs.	Rs.	
61	Forests	Revenue	38,62,05,000	...	38,62,05,000
62	Community Develop- ment.	Revenue	12,34,93,000	5,000	12,34,98,000
63	Rural Development	Revenue	43,33,68,000	..	43,33,68,000
64	Industries	Revenue	9,82,02,000	...	9,82,02,000
		Capital	11,72,20,000	..	11,72,20,000
65	Sericulture and Weaving.	Revenue	12,35,06,000	...	12,35,06,000
		Capital	2,26,39,000	..	2,26,39,000
66	Cottage Industries	Revenue	3,31,54,000	...	3,31,54,000
		Capital	1,76,63,000	...	1,76,63,000
67	Mines, Minerals and Power.	Revenue	1,27,10,000	...	1,27,10,000
		Capital	73,41,00,000	...	73,41,00,000
68	Flood Control	Revenue	17,89,62,000	...	17,89,62,000
		Capital	22,14,20,000	...	22,14,20,000
69	Roads and Bridges	Revenue	45,71,57,000	3,00,000	45,74,57,000
		Capital	41,53,00,000	...	41,53,00,000
70	Tourism	Revenue	64,96,000	...	64,96,000
71	Payment of Compensation and Assignment to local bodies and Panchayati Raj Institutions.	Revenue	4,66,00,000	...	4,66,00,000
72	Assam Capital Construction	Capital	10,50,00,000	...	10,50,00,000
	Internal Debt	Capital	..	516,07,34,000	516,07,34,000
	Repayment of Central Loans	Capital	..	103,19,00,000	103,19,00,000
73	Loans and Advances to Government Servants.	Capital	9,64,00,000	..	9,64,00,000
		Inter State Settlement	Capital	...	1,00,000
Total		Revenue	840,74,68,000	116,85,18,000	957,59,86,000
		Capital	302,83,96,000	619,27,34,000	922,11,30,000
Grand Total			1143,58,64,000	736,12,52,000	1879,71,16,000

MD. SAADULLAH,
Secretary to the Govt. of Assam,
Legislative Department.